

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/190/2016  
**NAME OF THE PETITIONER(S)** : B. Nanda kumar  
**NAME OF THE RESPONDENT(S)** : M/s Safeline Logistics Pvt Ltd & 2 Other  
**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Rajasekhar VK 95001 53344   consult@nslaw.in	Counsel for the petitioner	Rajasekhar.

**ORDER**

Shri Rajasekhar V K, counsel for petitioner present. No representation on behalf of respondents. The matter was posted for final arguments. Counsel for petitioner stated that the counsel for respondents had informed him that he could not attend before the Tribunal today due to personal inconvenience and prayed time for his submissions. Considering his request time is enlarged. Put up on **08.08.2017 at 10.30 A.M.**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**